

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Map Refoils India Limited Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders as on Date: 24-03-2024; Name of IP: Mukesh Ramjibhai Dayani; Process Number: 1; Last 5 digit of registration number: 13915

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1743244		1743244				NA
2	Liquidation costs incurred till date		1282256.85		1282256.85				NA
3	Secured financial creditors	7	2952410092.66	7	2950808334.66		1601758		Annexure 3
4	Unsecured financial creditors	7	1646486219	2	47653360	1646486219	156792987		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	1379853	1	1007192			372661	Annexure 6
7	Operational creditors (Government Dues)	2	79622565	1	67846649		11662406	113510	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	869911880	7	238036965		623647249	8227666	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		27	5552836110.51	18	3308378001.5099998	1646486219	793704400	8713837	